

Recurrence of incidents of atrocities against dalits

2678. KUMARI SELJA:

SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the incidents of atrocities, harassment etc. against Dalits has increased immensely in various parts of the country during the last two years;

(b) if so, the State-wise details thereof and whether Government has conducted any inquiry to know the factual position about the recurring of such incidents in the country;

(c) whether Central Government has issued any direction to State Governments to prevent recurrence of such incidents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 39346, 40300 and 38564 cases of atrocities against Scheduled Castes (SCs) and a total of 6768, 6826 and 6275 cases of atrocities against Scheduled Tribes (STs) were reported during 2013, 2014 and 2015 respectively, showing a mixed trend. Details of State/UT-wise cases reported under atrocities against Scheduled Castes (SCs) and Scheduled Tribes (STs) during 2013-2015 are given in Statement (*See* below).

No inquiry has been conducted by the Government of India to know the factual position about recurrence of such incidents.

(c) and (d) Ministry of Home Affairs has issued advisories which are available at http://mha.nic.in/sites/upload_files/mha/files/Advisory23052016_improve.pdf

http://www.mha.nic.in/sites/upload_files/mha/files/pdf/Advisory-SCST010610.pdf

<http://www.mha.nic.in/apcr>

As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations.

Statement

Details of State/UT-wise cases registered under atrocities against persons belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) during 2013-2015

Sl. No.	State/UT	Atrocities against persons belonging to Scheduled Castes (SCs)			Atrocities against persons belonging to Scheduled Tribes (STs)		
		2013	2014	2015*	2013	2014	2015*
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3264	2104	2263	672	389	362
2.	Arunachal Pradesh	0	0	0	1	0	1
3.	Assam	8	2	5	0	1	0
4.	Bihar	6721	7874	6293	91	77	5
5.	Chhattisgarh	242	359	216	331	475	373
6.	Goa	11	12	13	9	6	8
7.	Gujarat	1190	1075	1009	224	223	248
8.	Haryana	493	444	510	0	0	0
9.	Himachal Pradesh	144	113	91	2	3	6
10.	Jammu and Kashmir	0	0	0	0	0	0
11.	Jharkhand	978	903	736	396	402	266
12.	Karnataka	2555	1865	1841	521	397	386
13.	Kerala	756	712	695	135	120	165
14.	Madhya Pradesh	2945	3294	3546	1296	1577	1358
15.	Maharashtra	1657	1763	1795	407	443	481
16.	Manipur	1	1	0	2	1	0
17.	Meghalaya	0	0	0	0	1	0
18.	Mizoram	0	0	0	0	1	0
19.	Nagaland	0	0	0	18	0	0
20.	Odisha	2592	1657	1821	790	533	691
21.	Punjab	126	123	147	0	0	0

1	2	3	4	5	6	7	8
22.	Rajasthan	6475	6734	5911	1651	1681	1409
23.	Sikkim	6	3	3	17	1	0
24.	Tamil Nadu	1844	1486	1735	23	18	25
25.	Telangana			1427	1292	333	386
26.	Tripura	48	1	1	24	0	3
27.	Uttar Pradesh	7078	8066	8357	25	24	6
28.	Uttarakhand	34	60	80	2	1	6
29.	West Bengal	115	130	150	122	107	84
	TOTAL STATE(S)	39283	40208	38510	6759	6814	6269
30.	Andaman and Nicobar Islands	0	0	0	1	6	3
31.	Chandigarh	4	1	1	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	7	3	3
33.	Daman and Diu	1	0	2	1	0	0
34.	Delhi UT	52	86	49	0	2	0
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	6	5	2	0	1	0
	TOTAL UT(S)	63	92	54	9	12	6
	TOTAL (ALL INDIA)	39346	40300	38564	6768	6826	6275

* data is provisional for the year 2015.

Note: Atrocities includes cases registered under murder, attempt to commit murder, rape, attempt to commit rape, assault on women with intent to outrage her modesty, insult to the modesty of women, kidnapping and abduction, dacoity, robbery, arson, grievous hurt, riots and other IPC crimes alongwith the SC/ST (Prevention of Atrocities) Act.

Source: Crime in India

Action taken against fake doctors

2679. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to news-item "Fake doctors thrive on police inaction" appeared in a leading English daily published on 21st July, 2016;